

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	CHHATTISGARH				GOA			
	2023-24 (Accounts)	2024-25 (Budget Estimates)	2024-25 (Revised Estimates)	2025-26 (Budget Estimates)	2023-24 (Accounts)	2024-25 (Budget Estimates)	2024-25 (Revised Estimates)	2025-26 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	1,03,50,819.6	1,25,90,000.0	1,21,20,000.0	1,41,00,000.0	18,28,572.7	21,73,149.1	21,28,145.1	22,70,326.0
I. TAX REVENUE (A+B)	77,26,810.4	93,70,000.0	90,20,000.0	1,04,00,000.0	13,08,588.5	14,10,086.5	14,24,470.9	15,23,379.4
A. Own Tax Revenue (1 to 3)	38,78,622.4	49,70,000.0	46,20,000.0	54,00,000.0	8,72,603.5	9,39,249.5	9,27,737.9	9,74,317.4
1. Taxes on Income (i+ii)	81.5	160.6	99.9	109.9	-	-	-	-
i) Agricultural Income Tax								
ii) Taxes on Professions, Trades, Callings and Employment	81.5	160.6	99.9	109.9	-	-	-	-
2. Taxes on Property and Capital Transactions (i to iii)	3,34,198.6	4,00,000.0	4,20,000.0	5,00,000.0	1,37,394.8	1,31,151.3	1,34,175.9	1,42,821.8
i) Land Revenue	84,780.4	1,20,000.0	1,00,000.0	1,00,000.0	12,711.9	10,596.2	11,341.2	11,952.1
ii) Stamps and Registration Fees	2,49,418.2	2,80,000.0	3,20,000.0	4,00,000.0	1,24,682.9	1,20,555.1	1,22,834.7	1,30,869.7
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
3. Taxes on Commodities and Services (i to viii)	35,44,342.2	45,69,839.4	41,99,900.1	48,99,890.1	7,35,208.7	8,08,098.2	7,93,562.0	8,31,495.6
i) Sales Tax (a to e)	6,51,347.7	9,96,000.2	6,48,970.0	8,78,866.8	1,85,786.0	2,11,664.8	1,99,874.2	2,04,363.3
a) Central Sales Tax	2,417.2	2,217.9	2,965.2	3,261.9	2,434.9	3,248.6	2,133.2	2,303.9
b) State Sales Tax/VAT	6,48,918.1	9,70,978.3	6,45,989.6	8,75,588.2	1,83,226.4	2,08,416.1	1,97,741.0	2,02,059.4
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	12.4	22,804.1	15.2	16.7	124.7	0.1	-	0.1
ii) State Excise	8,43,041.0	10,99,999.5	10,49,999.5	12,49,999.5	90,006.8	97,495.8	97,712.0	1,03,992.9
iii) Taxes on Vehicles	2,04,819.8	2,20,000.0	2,50,000.0	3,00,000.0	48,261.3	54,836.5	54,636.5	49,081.2
iv) Taxes on Goods and Passengers	7,327.9	9,203.2	8,988.6	9,887.5	2,534.2	3,365.8	3,499.1	3,510.9
v) Taxes and Duties on Electricity	4,58,476.9	5,00,000.0	5,50,000.0	6,00,000.0	-	-	-	-
vi) Entertainment Tax	0.1	0.3	0.3	0.3	12.5	18.5	15.8	17.1
vii) State Goods and Services Tax	13,79,328.9	17,44,636.0	16,91,941.5	18,61,135.8	4,05,718.1	4,36,689.1	4,33,547.3	4,68,231.0
viii) Other Taxes and Duties	0.1	0.2	0.2	0.2	2,889.7	4,027.7	4,277.1	2,299.3
B. Share in Central Taxes (i to x)	38,48,188.0	44,00,000.0	44,00,000.0	50,00,000.0	4,35,985.0	4,70,837.0	4,96,733.0	5,49,062.0
i) Central Goods and Services Tax (CGST)	11,67,876.0	14,22,753.1	14,22,753.1	15,19,301.1	1,32,316.0	1,43,948.0	1,43,639.0	1,59,846.0
ii) Corporation Tax	11,55,056.0	14,08,290.4	14,08,290.4	15,02,620.0	1,30,861.0	1,47,858.0	1,39,554.0	1,53,317.0
iii) Income Tax	13,33,934.0	13,70,075.6	13,70,075.6	17,35,324.0	1,51,130.0	1,62,923.0	1,77,973.0	2,04,570.0
iv) Estate Duty	-	-	-	-	-	-	-	-
v) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
vi) Taxes on Wealth	-	-36.7	-36.7	-	-	-5.0	-5.0	-
vii) Customs	1,34,855.0	1,39,577.0	1,39,577.0	1,75,433.0	15,279.0	9,608.0	25,021.0	25,272.0
viii) Union Excise Duties	51,032.0	58,458.1	58,458.1	66,387.9	5,782.0	5,745.0	4,816.0	5,250.0
ix) Service Tax	718.0	882.5	882.5	934.0	83.0	16.0	16.0	16.0
x) Other Taxes and Duties on Commodities and Services	4,717.0	-	-	-	534.0	744.0	5,719.0	791.0
II. NON-TAX REVENUE (C+D)	26,24,009.3	32,20,000.0	31,00,000.0	37,00,000.0	5,19,984.1	7,63,062.7	7,03,674.2	7,46,946.7
C. Own Non-Tax Revenue (1 to 6)	15,14,796.4	18,70,000.0	17,50,000.0	22,00,000.0	4,23,360.5	6,12,405.7	5,93,627.0	6,10,550.5
1. Interest Receipts	17,515.7	26,314.6	35,205.6	23,471.0	3,260.4	1,146.4	1,568.1	1,199.1
2. Dividends and Profits	383.7	813.0	771.2	514.1	122.8	152.9	152.9	153.6
3. General Services	15,573.6	28,682.1	31,301.9	20,867.9	95,470.7	63,784.8	65,747.9	61,704.4
of which: State Lotteries	-	-	-	-	-	3,575.0	-	-

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	CHHATTISGARH				GOA			
	2023-24 (Accounts)	2024-25 (Budget Estimates)	2024-25 (Revised Estimates)	2025-26 (Budget Estimates)	2023-24 (Accounts)	2024-25 (Budget Estimates)	2024-25 (Revised Estimates)	2025-26 (Budget Estimates)
1	2	3	4	5	2	3	4	5
4. Social Services (i to ix)	31,548.0	33,064.7	63,410.6	42,273.2	44,525.9	42,483.3	47,928.6	45,818.9
i) Education, Sports, Art and Culture	3,258.6	3,779.6	6,549.7	4,366.4	4,626.4	3,799.8	2,741.0	2,321.6
ii) Medical and Public Health	3,530.1	13,624.1	7,095.3	4,730.2	4,391.1	5,439.4	4,994.9	5,444.1
iii) Family Welfare	-	2.1	2.1	2.1	-	0.0	-	0.0
iv) Water Supply and Sanitation	151.8	178.8	305.0	203.3	19,690.6	23,760.0	27,988.2	24,847.1
v) Housing	680.2	702.7	1,367.0	911.5	107.4	168.6	51.1	42.6
vi) Urban Development	16,795.6	3,537.7	33,757.7	22,503.6	13,450.7	8,200.0	10,514.2	11,550.0
vii) Labour and Employment	3,443.8	5,578.0	6,921.8	4,614.5	830.4	1,052.7	1,023.5	913.1
viii) Social Security and Welfare	766.6	1,219.1	1,540.8	1,027.2	1,429.1	61.2	613.3	698.7
ix) Others	2,921.3	4,442.7	5,871.2	3,914.4	0.1	1.7	2.4	1.7
5. Fiscal Services	-	0.1	0.2	0.1	-	-	-	-
6. Economic Services (i to xvii)	14,49,775.6	17,81,125.6	16,19,310.5	21,12,873.7	2,79,980.7	5,04,838.3	4,78,229.6	5,01,674.5
i) Crop Husbandry	3,288.0	2,956.9	6,608.6	4,405.7	251.0	263.7	286.1	200.0
ii) Animal Husbandry	691.5	834.0	1,389.8	926.6	324.6	565.1	456.1	472.1
iii) Fisheries	696.7	834.0	1,400.4	933.6	656.6	725.0	748.3	800.0
iv) Forestry and Wildlife	81,128.2	90,000.0	1,00,000.0	1,50,000.0	724.3	755.0	570.1	577.0
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	267.7	292.0	538.0	358.7	276.9	168.4	168.9	177.3
vii) Other Agricultural Programmes	137.5	222.9	276.2	184.2	20.8	6.0	6.0	0.0
viii) Major and Medium Irrigation Projects	45,295.0	92,933.2	72,933.2	85,655.2	1,167.5	7,531.6	6,185.2	12,727.1
ix) Minor Irrigation	34,210.3	27,066.8	27,066.8	64,344.8	1,027.3	3,616.0	2,577.6	3,807.0
x) Power	-	-	-	-	2,43,558.3	4,26,232.7	4,34,982.3	4,48,764.3
xi) Petroleum	-	-	-	-	-	-	-	-
xii) Village and Small Industries	492.3	353.7	989.5	659.7	4,973.2	4,236.0	6.7	4,001.5
xiii) Industries@	12,80,593.6	15,62,221.2	14,02,128.7	18,01,419.0	17,998.6	51,971.2	20,442.5	18,787.9
xiv) Ports and Light Houses	-	-	-	-	1,974.5	1,412.7	1,862.8	1,925.9
xv) Road Transport	-	-	-	-	-	-	-	-
xvi) Tourism	-	-	-	-	2,070.2	2,950.0	3,325.0	2,950.0
xvii) Others*	2,974.9	3,411.0	5,979.3	3,986.2	4,956.9	4,405.0	6,611.8	6,484.4
D. Grants from the Centre (1 to 7)**	11,09,212.8	13,50,000.0	13,50,000.0	15,00,000.0	96,623.6	1,50,656.9	1,10,047.2	1,36,396.1
1. State Plan Schemes	-	-	-	-	15,042.1	15,500.0	15,500.0	-
2. Central Plan Schemes	-	-	-	-	10,273.5	16,836.0	8,177.6	8,492.1
3. Centrally Sponsored Schemes	8,21,762.6	10,14,500.0	10,24,838.0	11,38,500.0	35,966.9	1,09,043.4	55,894.2	1,13,382.6
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Finance Commission Grants	1,77,090.0	2,30,600.0	2,30,600.0	2,31,500.0	1,080.0	4,038.0	5,538.3	6,750.0
i) Post Devolution Revenue Deficit Grants	-	-	-	-	-	318.0	-	300.0
ii) Grants for Rural Local Bodies	1,12,500.0	1,19,200.0	1,19,200.0	1,16,300.0	-	3,720.0	4,258.3	4,550.0
iii) Grants for Urban Local Bodies	37,350.0	61,400.0	61,400.0	62,700.0	-	-	-	-
iv) Grant in aid for State Disaster Response Fund	18,160.0	40,000.0	40,000.0	40,000.0	1,080.0	-	1,280.0	1,900.0
v) Others (including Health Sector Grants)	9,080.0	10,000.0	10,000.0	12,500.0	-	-	-	-
6. Grants under proviso to Article 275(1) of the Constitution	15,676.8	22,100.0	22,100.0	22,100.0	-	-	-	-
7. Other Grants	94,683.5	82,800.0	72,462.0	1,07,900.0	34,261.1	5,239.5	24,937.0	7,771.5
of which: GST Compensation (1)#	-	-	-	-	-	-	-	-
GST Compensation (2)#	58,702.0	-	12,762.0	-	34,306.0	-	16,447.5	-

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(₹ Lakh)

Item	GUJARAT				HARYANA			
	2023-24 (Accounts)	2024-25 (Budget Estimates)	2024-25 (Revised Estimates)	2025-26 (Budget Estimates)	2023-24 (Accounts)	2024-25 (Budget Estimates)	2024-25 (Revised Estimates)	2025-26 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	2,22,76,272.9	2,29,65,317.0	2,31,53,146.0	2,51,55,307.0	1,01,31,484.1	1,16,63,890.3	1,12,62,439.9	1,27,81,683.6
I. TAX REVENUE (A+B)	1,73,49,797.6	1,91,19,500.0	1,92,38,373.0	2,07,88,330.0	84,85,646.8	97,88,333.0	96,00,973.0	1,07,69,103.7
A. Own Tax Revenue (1 to 3)	1,34,21,434.6	1,48,94,976.0	1,47,62,576.0	1,58,41,068.0	72,51,111.8	84,55,110.0	81,94,408.0	92,14,371.7
1. Taxes on Income (i+ii)	25,951.7	26,500.0	26,100.0	26,600.0	-	-	-	-
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	25,951.7	26,500.0	26,100.0	26,600.0	-	-	-	-
2. Taxes on Property and Capital Transactions (i to iii)	24,56,806.0	21,93,900.0	20,97,994.0	25,58,122.0	10,55,169.6	15,12,900.0	14,07,696.0	16,59,030.7
i) Land Revenue	8,55,817.0	5,51,000.0	4,00,376.0	5,18,122.0	2,240.8	2,800.0	2,800.0	3,500.0
ii) Stamps and Registration Fees	15,33,402.0	16,00,000.0	16,49,987.0	19,80,000.0	10,52,928.8	15,10,100.0	14,04,896.0	16,55,530.7
iii) Urban Immovable Property Tax	67,587.0	42,900.0	47,631.0	60,000.0	-	-	-	-
3. Taxes on Commodities and Services (i to viii)	1,09,38,676.8	1,26,74,576.0	1,26,38,482.0	1,32,56,346.0	61,95,942.2	69,42,210.0	67,86,712.0	75,55,341.0
i) Sales Tax (a to e)	33,12,668.8	33,90,000.0	33,21,300.0	32,62,600.0	11,33,056.4	13,20,000.0	11,80,000.0	12,75,000.0
a) Central Sales Tax	3,89,605.9	5,57,811.0	4,05,800.0	3,97,300.0	23,534.2	40,219.7	20,219.7	20,219.7
b) State Sales Tax/VAT	4,21,645.5	4,84,603.0	4,01,500.0	4,06,100.0	11,09,498.9	12,79,766.6	11,59,752.6	12,54,753.1
c) Surcharge on Sales Tax	-	-	-	-	0.0	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	25,01,417.5	23,47,586.0	25,14,000.0	24,59,200.0	23.3	13.7	27.7	27.2
ii) State Excise	20,030.0	15,500.0	20,000.0	25,000.0	11,32,648.4	12,65,000.0	12,65,000.0	14,06,391.0
iii) Taxes on Vehicles	5,56,762.0	5,60,000.0	5,67,693.0	6,20,000.0	4,90,363.6	5,40,360.0	5,25,000.0	6,00,000.0
iv) Taxes on Goods and Passengers	24,229.0	14,000.0	15,000.0	15,000.0	670.9	600.0	800.0	850.0
v) Taxes and Duties on Electricity	11,51,394.0	11,75,424.0	11,74,912.0	12,11,699.0	42,446.9	65,550.0	65,000.0	70,000.0
vi) Entertainment Tax	250.5	404.0	-	-	1.4	7.1	7.1	7.1
vii) State Goods and Services Tax	58,00,986.0	74,59,676.0	74,75,005.0	80,52,000.0	33,96,002.6	37,49,800.0	37,50,000.0	42,02,100.0
viii) Other Taxes and Duties	72,356.5	59,572.0	64,572.0	70,047.0	752.1	892.9	904.9	992.9
B. Share in Central Taxes (i to x)	39,28,363.0	42,24,524.0	44,75,797.0	49,47,262.0	12,34,535.0	13,33,223.0	14,06,565.0	15,54,732.0
i) Central Goods and Services Tax (CGST)	11,92,214.0	14,23,700.0	13,07,209.0	14,40,275.0	3,74,667.0	4,07,604.0	4,06,729.0	4,52,622.0
ii) Corporation Tax	11,79,115.0	13,44,800.0	12,70,035.0	13,81,445.0	3,70,550.0	4,18,677.0	3,95,163.0	4,34,134.0
iii) Income Tax	13,61,732.0	13,06,600.0	16,19,674.0	18,43,250.0	4,27,941.0	4,61,332.0	5,03,950.0	5,79,262.0
iv) Estate Duty	-	-	-	-	-	-	-	-
v) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
vi) Taxes on Wealth	-	-	-	-	1,512.0	2,093.0	16,192.0	2,241.0
vii) Customs	1,37,665.0	1,01,200.0	2,27,712.0	2,27,712.0	43,262.0	27,205.0	70,851.0	71,561.0
viii) Union Excise Duties	52,095.0	42,400.0	43,826.0	47,307.0	16,372.0	16,267.0	13,636.0	14,867.0
ix) Service Tax	733.0	800.0	140.0	143.0	231.0	45.0	44.0	45.0
x) Other Taxes and Duties on Commodities and Services	4,809.0	5,024.0	7,201.0	7,130.0	-	-	-	-
II. NON-TAX REVENUE (C+D)	49,26,475.3	38,45,817.0	39,14,773.0	43,66,977.0	16,45,837.3	18,75,557.3	16,61,466.9	20,12,579.9
C. Own Non-Tax Revenue (1 to 6)	23,70,775.0	19,67,526.0	20,30,819.0	23,65,899.0	8,10,300.2	9,24,346.3	8,77,161.5	10,33,426.2
1. Interest Receipts	2,70,267.0	2,00,001.0	1,66,248.0	1,81,901.0	1,64,519.5	1,79,500.0	1,79,500.0	1,85,000.0
2. Dividends and Profits	75,717.0	60,000.0	2,55,000.0	2,55,000.0	28,979.1	26,000.0	26,000.0	30,000.0
3. General Services	2,51,319.0	1,24,805.0	1,71,338.0	1,97,719.0	66,579.2	67,300.0	80,986.2	87,332.7
of which: State Lotteries	-	-	-	-	6.1	3.2	3.2	3.2

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	GUJARAT				HARYANA			
	2023-24 (Accounts)	2024-25 (Budget Estimates)	2024-25 (Revised Estimates)	2025-26 (Budget Estimates)	2023-24 (Accounts)	2024-25 (Budget Estimates)	2024-25 (Revised Estimates)	2025-26 (Budget Estimates)
1	2	3	4	5	2	3	4	5
4. Social Services (i to ix)	5,05,034.0	4,26,502.0	3,29,458.0	3,84,041.0	2,49,292.7	3,42,309.3	3,04,750.2	3,66,815.0
i) Education, Sports, Art and Culture	1,94,652.0	1,63,500.0	1,10,058.0	97,531.0	36,651.7	69,500.0	69,500.0	75,000.0
ii) Medical and Public Health	26,595.0	51,700.0	54,000.0	45,017.0	30,120.6	61,083.6	41,000.0	45,000.0
iii) Family Welfare	26,872.0	800.0	1,000.0	1,000.0	2.5	5.0	2,000.0	2,500.0
iv) Water Supply and Sanitation	49,479.0	2,000.0	2,000.0	15,000.0	4,869.4	8,500.0	8,500.0	9,000.0
v) Housing	1,848.0	6,200.0	7,562.0	8,513.0	1,002.4	1,500.0	2,000.0	2,200.0
vi) Urban Development	73,067.0	61,601.0	19,101.0	65,202.0	1,55,963.4	1,80,000.0	1,60,000.0	2,10,000.0
vii) Labour and Employment	1,15,881.0	1,02,300.0	1,15,005.0	1,27,598.0	4,387.5	5,163.2	5,163.2	5,500.0
viii) Social Security and Welfare	2,432.0	2,600.0	1,633.0	2,600.0	16,236.2	16,500.0	16,500.0	17,500.0
ix) Others	14,208.0	35,801.0	19,099.0	21,580.0	59.1	57.5	87.0	115.0
5. Fiscal Services	6.0	8.0	7.0	8.0	-	-	-	-
6. Economic Services (i to xvii)	12,68,432.0	11,56,210.0	11,08,768.0	13,47,230.0	3,00,929.7	3,09,237.0	2,85,925.2	3,64,278.5
i) Crop Husbandry	28,323.0	24,801.0	50,021.0	56,561.0	4,305.5	3,500.0	3,500.0	4,200.0
ii) Animal Husbandry	4,671.0	14,501.0	20,013.0	23,087.0	233.3	300.0	579.0	610.0
iii) Fisheries	1,559.0	2,101.0	4,564.0	5,024.0	344.9	550.0	550.0	600.0
iv) Forestry and Wildlife	4,489.0	5,701.0	2,976.0	3,528.0	2,303.2	2,500.0	2,500.0	2,800.0
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	1,594.0	16,500.0	2,034.0	3,524.0	864.8	1,200.0	1,200.0	1,300.0
vii) Other Agricultural Programmes	364.0	1,000.0	3,521.0	4,021.0	173.1	250.0	250.0	300.0
viii) Major and Medium Irrigation Projects	2,09,328.0	2,35,402.0	2,02,661.0	2,90,101.0	61,833.2	36,010.0	36,010.0	36,700.0
ix) Minor Irrigation	1,044.0	10,501.0	4,347.0	5,065.0	0.1	-	-	-
x) Power	26,309.0	1,901.0	4,565.0	4,725.0	-	-	-	-
xi) Petroleum	1.0	-	-	-	0.0	-	-	-
xii) Village and Small Industries	4,326.0	6,401.0	2,561.0	3,005.0	421.8	500.0	500.0	600.0
xiii) Industries@	6,10,713.0	4,62,901.0	5,80,809.0	6,60,035.0	81,094.9	95,625.0	75,600.0	1,40,150.0
xiv) Ports and Light Houses	1,47,745.0	1,50,000.0	1,70,000.0	2,10,400.0	-	-	-	-
xv) Road Transport	109.0	-	-	-	1,36,850.4	1,50,000.0	1,50,000.0	1,60,000.0
xvi) Tourism	21,306.0	500.0	7.0	9.0	96.0	200.0	200.0	300.0
xvii) Others*	2,06,551.0	2,24,000.0	60,689.0	78,145.0	12,408.4	18,602.0	15,036.2	16,718.5
D. Grants from the Centre (1 to 7)**	25,55,700.3	18,78,291.0	18,83,954.0	20,01,078.0	8,35,537.0	9,51,211.0	7,84,305.3	9,79,153.7
1. State Plan Schemes	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	9,46,824.8	12,80,182.0	12,92,491.0	13,09,936.0	2,76,855.9	5,65,673.9	4,56,371.9	6,39,318.6
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Finance Commission Grants	5,25,789.0	5,24,272.0	5,01,905.0	6,33,197.0	1,97,332.6	3,70,025.5	3,12,533.4	3,24,235.1
i) Post Devolution Revenue Deficit Grants	-	-	-	-	-	42,400.0	1.0	20,000.0
ii) Grants for Rural Local Bodies	2,47,300.0	79,815.0	2,85,195.0	2,79,500.0	1,34,024.6	1,03,600.0	1,59,000.0	1,01,100.0
iii) Grants for Urban Local Bodies	1,24,399.0	74,200.0	1,03,234.0	1,37,600.0	19,948.0	53,400.0	53,400.0	54,400.0
iv) Grant in aid for State Disaster Response Fund	1,14,000.0	1,58,667.0	60,000.0	1,28,700.0	43,360.0	68,299.5	83,307.0	80,435.0
v) Others (including Health Sector Grants)	40,090.0	2,11,590.0	53,476.0	87,397.0	-	1,02,326.0	16,825.4	68,300.1
6. Grants under proviso to Article 275(1) of the Constitution	-	-	-	-	-	-	-	-
7. Other Grants	10,83,086.5	73,837.0	89,558.0	57,945.0	3,61,348.6	15,511.6	15,400.0	15,600.0
of which: GST Compensation (1)#	-	-	-	-	-	-	-	-
GST Compensation (2)#	10,69,347.0	-	-	-	3,50,488.6	-	-	-